COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 275 OF 2015 &
IA NO. 443 OF 2015 & IA NOS. 219 & 220 OF 2016

Dated : 21st October, 2016

In the matter of:

Damodar Valley Power Consumers Association & Anr. … Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***17.11.2016.***

Court Master

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